

NOTICE.

Owing to the Durga Puja holidays the Government Press will be entirely closed from the 7th to 10th and from the 14th to 16th October 1940 and will remain open for the 11th and 12th, and 17th and 18th October 1940 for printing and issue of the *Orissa Gazette*. All notifications intended for publication in the *Orissa Gazette* of the 11th and 18th October 1940 must be sent to the Press not later than 4 p.m. on Thursday, the 3rd October and Friday, the 11th October 1940 respectively. Notifications received after the said dates will be held over for the following Gazette.



The Orissa Gazette

PUBLISHED BY AUTHORITY.

No. 38 CUTTACK, FRIDAY, SEPTEMBER 20, 1940.

Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

PROGRAMME FOR THE VISIT OF HIS EXCELLENCY SIR JOHN AUSTEN HUBBACK, K.C.S.I., I.C.S., GOVERNOR OF ORISSA, TO CUTTACK AND SAMBALPUR.

DAY AND DATE	STANDARD TIME.	PLACE.	REMARKS.
SEPTEMBER, 1940—			
Tuesday, 17th ...	7-20 A.M.	Arrive Sambalpur Road. Detrain and drive to the Circuit House, Sambalpur.	

DAY AND DATE.	STANDARD TIME.	PLACE.	REMARKS.
SEPTEMBER, 1940—			
Wednesday, 18th to Monday, 23rd	}	HALT.	
Tuesday, 24th		4-55 P.M. Entrain.	
		4-58 P.M. Leave Sambalpur Road	... By special train
Wednesday, 25th		10-05 A.M. Arrive Cuttack.	
		Detrain and drive to the Circuit House.	
Thursday, 26th and Friday, 27th	}	HALT.	
Saturday, 28th		9-28 A.M. Entrain.	
		9-30 A.M. Leave Cuttack	... By special train.
		11-50 A.M. Arrive Puri.	
		Detrain and drive to Government House.	

(All arrivals and departures will be private.)

PARTY.

HIS EXCELLENCY THE GOVERNOR.

LADY HUBBACK.

F. E. A. Taylor, Esq., I.C.S., Secretary to the Governor.

D. B. Moore, Esq., I.P., Aide-de-Camp to the Governor.

Subadar-Major and Hony. Lieut. Bhim Singh Thapa, Bahadur, O.B.I., Hony. Indian Aide-de-Camp to the Governor.

All letters and telegrams intended for His Excellency the Governor and Party should be addressed to "Orissa Governor's Camp", without the addition of the name of any post town.

By order,

F. E. A. TAYLOR,

Secretary to His Excellency
the Governor of Orissa.

HOME DEPARTMENT.

NOTIFICATIONS.

The 16th September 1940.

No. 6549-A.—Mr. B. Mukharji, I.C.S., Joint Magistrate and Deputy Collector, on completion of training in the Ganjam and Koraput Settlement, is appointed to be the Subdivisional Officer and Special Assistant Agent, Rayaghada in the district of Koraput.

The 16th September 1940.

No. 6553-A.—Khan Sahib Musahib Khan, Deputy Magistrate and Deputy Collector, on being relieved of his duties as Subdivisional Officer and Special Assistant Agent, Rayaghada in the district of Koraput, is appointed to hold charge of the Sadr subdivision of the district of Cuttack.

The 16th September 1940.

No. 6557-A.—Sri Jagadbandhu Mahapatra, Deputy Magistrate and Deputy Collector, on being relieved of his duties as Sadr Subdivisional Officer of the district of Cuttack, is posted to the headquarters station of that district.

By order of the Governor,

J. BOWSTEAD,

Chief Secretary to Government.

HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENT.

NOTIFICATION.

The 10th September 1940.

No. 4622-L.S.-G.—Under sub-section (3) of section 44 of the Madras Local

Boards Act, 1920, as applied to agency, the Governor is pleased to remove Sri Balukewara Das, Sub-Inspector of Police, from the office of member of the Union Board, Gudari in Koraput district, on his having been transferred to another station outside the jurisdiction of the said Union Board.

By order of the Governor,
S. DAS,
Secretary to Government.

EDUCATION DEPARTMENT.

NOTIFICATIONS.

The 10th September 1940.

No. 3832-E.—Sri Damodar Misra is appointed to act as a Lecturer in Philosophy in the Ravenshaw College at Cuttack in the junior branch of class II of the Orissa Educational Service temporarily for one month and sixteen days, with effect from the 1st August 1940, vice Sri Sharat Chandra Ghosal, on deputation.

The 12th September 1940.

No. 3859-E.—Mr. Chandra Mohan Bastia, M.Sc., is appointed as a Demonstrator in Botany in the Ravenshaw College at Cuttack in the junior branch of class II of the Orissa Educational Service temporarily for one year, with effect from the 7th August 1940, vice Sri Debabrata Mukherji, deceased.

The 13th September 1940.

No. 3865-E.—Mr. A. R. Sharma, I.F.S., Deputy Conservator of Forests, Orissa, is granted, with effect from the 5th August 1940, leave for four months on average pay under Fundamental Rules 77 and 81.

The 13th September 1940.

No. 3866-E.—Sri Krishna Lal Maulik, Extra Assistant Conservator of Forests, Divisional Forest Officer, Barapahar Division, is appointed to be in additional charge of Sambalpur Division, with effect from the 5th August 1940, vice Mr. A. R. Sharma, granted leave.

The 16th September 1940.

No. 3894-E.—Sri Sharat Chandra Ghosal, Professor of Philosophy in the Ravenshaw College at Cuttack, is appointed to act as Personal Assistant to the Director of Public Instruction, Orissa, with effect from the 17th September 1940, vice Rai Sahib Biswambhar Misra, on leave.

By order of the Governor,
S. DAS,
Secretary to Government.

PUBLIC WORKS DEPARTMENT.

NOTIFICATION.

The 11th September 1940.

No. 10209-E.—Sri Lingaraj Das, Assistant Engineer, is granted earned leave for seventy-five days under rules 6 and 24 of the Orissa Leave Rules, 1939, with effect from the 24th September 1940.

By order of the Governor,
S. K. ROY,
Secretary to Government.

SUBORDINATE CIVIL SERVICE.

HOME DEPARTMENT.

NOTIFICATIONS.

The 11th September 1940.

No. 6439-A.—Sri Ramkrushna Padhi, Sub-Deputy Magistrate and Sub-Deputy Collector on probation in the Bhadrak subdivision of the district of Balasore, is granted leave for forty-three days, viz., earned leave for twenty-one days and unearned leave for twenty-two days under rules 6 and 11 of the Orissa Leave Rules, 1939, with effect from the 3rd August 1940.

The 11th September 1940.

No. 6445-A.—The services of Maulavi Muhammad Mujibur Rahman, Sub-Deputy Magistrate and Sub-Deputy Collector in the Bhadrak sub-division of the district of Balasore, are placed at the disposal of the Revenue Department for employment in the Ganjam and Koraput Settlement, with effect from the date on which he joins his duties in the Settlement.

By order of the Governor,
J. BOWSTEAD,
Chief Secretary to Government.

OFFICE OF THE REVENUE COMMISSIONER.

NOTIFICATIONS.

The 17th September 1940.

No. 5166-R.-IV.-197/40.—On return from leave granted in Government notification No. 6439-A., dated the 11th September 1940, Sri Ramkrushna Padhi, Sub-Deputy Magistrate and Sub-Deputy Collector on probation, is reposted to the Bhadrak subdivision of the district of Balasore.

The 17th September 1940.

No. 5172-R.-IV.-197/40.—This office notification No. 4720-R., dated the 30th August 1940, granting leave for forty-three days to Sri Ramkrushna Padhi, Sub-Deputy Magistrate and Sub-Deputy Collector on probation, may be treated as cancelled.

E. R. WOOD,

Revenue Commissioner.

**OFFICE OF THE DIRECTOR OF
HEALTH AND INSPECTOR-
GENERAL OF PRISONS.**

NOTIFICATIONS.

The 12th September 1940.

No. 4327-JI.—Dr. S. N. Acharya, M.B., D.T.M., made over charge of the Puri Jail to Dr. C. A. Martin, M.R.C.S., L.R.C.P., I.M.D., in the afternoon of the 31st August 1940.

The 14th September 1940.

No. 11629-M.—Dr. Surendra Narayan Acharya, M.B., D.T.M., officiating Civil Surgeon, Puri, is, on relief by Dr. C. A. Martin, M.R.C.S., L.R.C.P., I.M.D., Civil Surgeon, Puri, reposted to the Puri Pilgrim Hospital, with effect from the afternoon of the 31st August 1940.

The 14th September 1940.

No. 11630-M.—Dr. Brundaban Chandra Biswal, M.B., B.S., Civil Assistant Surgeon of the Puri Pilgrim Hospital, is, on relief by Dr. Surendra Narayan Acharya, M.B., D.T.M., placed on supernumerary duty at the Puri Pilgrim Hospital, with effect from the afternoon of the 31st August 1940, until further orders.

G. VERGHESE, LT.-COL., I.M.S.,

*Director of Health and Inspector-
General of Prisons, Orissa.*

**OFFICE OF THE REVENUE
COMMISSIONER.**

(INSPECTOR-GENERAL OF REGISTRATION.)

NOTIFICATIONS.

The 13th September 1940.

No. 2637-Regn.-XL.-3/40.—Sri Lala Rajendra Narayan Ray, Sub-Registrar of Dharamsala in the district of Cuttack, is granted leave on average pay on medical certificate up to 5th October 1940, with effect from the date of his relief.

The 13th September 1940.

No. 2638-Regn.-XL.-3/40.—Sri P. Rama Rao, Sub-Registrar on probation attached to the Sadr Registration Office, Chatrapur, is appointed to act temporarily as the Sub-Registrar of Dharamsala in the district of Cuttack, vice Sri Lala Rajendra Narayan Ray, granted leave or until further orders.

The 14th September 1940.

No. 2674-Regn.-XL.-14/40.—Sri Bipin Bihari Rath, officiating Sub-Registrar of Boyirani in the district of Ganjam, is granted earned leave for fifteen days, with effect from the 23rd August 1940, under rule 6 of the Orissa Leave Rules.

The 14th September 1940.

No. 2675-Regn.-XL.-14/40.—Sri P. Rama Rao, Sub-Registrar on probation, attached to the Sadr Registration Office, Chatrapur, was temporarily appointed to act as the Sub-Registrar of Boyirani, with effect from the 29th August 1940 to 6th September 1940, vice Sri Bipin Bihari Rath, granted leave.

E. R. WOOD,

Inspector-General of Registration.

**SUBORDINATE EDUCATIONAL
SERVICE.**

NOTIFICATION.

The 14th September 1940.

No. 18.—Maulavi Abrar Baksh, Headmaster of the Elementary Training School for Muhammadan teachers at Cuttack, now on deputation to act as Deputy Inspector of Schools, Khurda in the district of Puri, is allowed leave on average pay for four days under rules 150 and 155-57 of the Orissa Service Code, with effect from the 27th August 1940.

S. C. TRIPATHI,

Director of Public Instruction.

CO-OPERATIVE SOCIETIES.

NOTIFICATIONS.

The 11th September 1940.

No. 10207.—Whereas after the holding of an inquiry under sub-section (1), section 38 of the Madras Co-operative Societies Act (VI of 1932) into the constitution, working and financial condition of the Berhampur Cobblers' Co-operative Society bearing

registration No. P. 2628 of 9th January 1919 in the district of Ganjam, I am of opinion that the said society ought to be dissolved; now, therefore, in exercise of the power conferred by sub-section (1), section 44 of that Act I hereby cancel the registration of the said society.

And further, in exercise of the power conferred by sub-section (1), section 47 of the same Act, I hereby appoint Assistant Registrar, Co-operative Societies, Ganjam Circle, Berhampur, to be liquidator of the abovenamed society.

The 18th September 1940.

No. 10590.—Whereas it has been proved to my satisfaction that the Olangar Co-operative Society bearing registration No. 2/C.U. of 14th February 1930 in the

district of Puri has not yet commenced working, I hereby in exercise of the power conferred by clause (a), section 42 of the Bihar and Orissa Co-operative Societies Act (VI of 1935), order the said society to be wound up.

And further, in exercise of the power conferred by sub-section (1), section 44 of the same Act, I hereby appoint the Sub-Agent in charge of the Nimapara Central Co-operative Union, Ltd., to be liquidator of the abovenamed society and direct that any person having any claim against it shall make the same before the liquidator within one month from date.

S. C. ROY,

*Deputy Registrar,
Co-operative Societies, Orissa.*